

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2873
ANSWERED ON:07.12.2009
DEVELOPMENT OF HARBOUR AT TUTICORIN PORT
Jeyadural Shri S. R.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the development of outer harbour of Tuticorin Port has been undertaken under the National Maritime Development Programme;
- (b) if so, the details thereof alongwith the present status of the project;
- (c) the funds allocated, released and expenditure incurred on the project, till date indicating the total expenditure likely to be incurred thereon;and
- (d) the time by which the said work is likely to be completed?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Yes, Sir. The Development of Outer Harbour at Tuticorin Port has been undertaken under the National Maritime Development Programme in two phases.

(c) & (d): The reply in respect of part (c) & (d) is given below:-

(Rs. in crores)

Name of Project	Funds allocated	unds Released far	Expenditure incurred likely to be incurred	Total expenditure so far	likely time of completion
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Development of Outer Harbour at Tuticorin Port.	NIL	NIL	Rs.0.6952	Rs.4350.00	This project is likely to be completed during 13th Five Year Plan.
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Tuticorin Port prepared the Feasibility Report for the Development of Outer Harbour by engaging the Consultant, M/s Consultancy Engineering Services, New Delhi during 2007. Preparation of Environmental Impact Assessment (EIA) study has been entrusted to M/s National Institute of Oceanography (NIO), Goa on 17.05.2008 and the final reports received during July, 2009. Preparation of Detailed Project Report was entrusted to Indian Ports Association on 28.05.2009 and the work is in progress. For obtaining environmental clearance, application has been sent to the District Environment Engineer/Tamil Nadu Pollution Control Board on 04.09.2009 and District Collector/Tuticorin was requested to conduct public hearing on 22.09.2009.